



2026:AHC:42045-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 3577 of 2026

Bajiruddin @ Sajju And Another

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Prabhat Kumar Singh, Rajat Singh
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioners, learned A.G.A. for the State and perused the record.
2. After some arguments, learned counsel for the petitioners has made a statement at the Bar that he does not want to press the writ petition at this stage and seeks to withdraw it.
3. In view of the statement made, this writ petition is dismissed as withdrawn at this stage.

February 24, 2026
KS

(Achal Sachdev,J.) (Rajiv Gupta,J.)